

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.09.2017

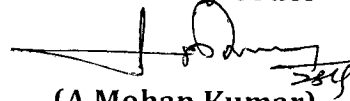
**ORDER NO. 134 of 2017**

Hon'ble President is pleased to order the following sitting commencing from **03.10.2017 to 13.10.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 04.10.2017 to 06.10.2017	Excise Division Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 09.10.2017 to 13.10.2017	Excise, Customs & Service Tax Division Bench Matters.
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	On 03.10.2017	Excise, Customs & Service Tax Division Bench Matters.
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 04.10.2017 to 06.10.2017	Customs & Service Tax Division Bench Matters.
Hon'ble Sh.S.K.Mohanty, Member (Judicial)	From 06.10.2017 to 13.10.2017	Single Member Matters
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 03.10.2017 to 05.10.2017 after the Division Bench matters are over or at 02.30 P.M. whichever is earlier	Single Member Matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A.Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

  
Asstt. Registrar